

### Manufacture of Cigarettes

1. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the Minister of INDUSTRY be pleased to state:

(a) whether the manufacturing of cigarettes is more harmful for its workers than smokers;

(b) if so, the details fo the study conducted in this regard; and

(c) the reasons for issuing more licences to multinational companies in this field?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) Indian Council of Medical Research has informed that they are not aware of any reports on the health hazards among workers engaged in the manufacture of cigarettes.

(c) Manufacture of cigarettes attracts compulsory licensing under the Industries (Development & Regulation) Act and applications received for industrial licences are considered on merits as per the policy irrespective of the fact whether the applicant is a multinational company or an Indian company. During last 4 years, only M/s. R.J. Reynold Tobacco International S.A. Switzerland has been granted

foreign collaboration approval for setting up of a joint venture company in India for the manufacture of cigarettes.

[Translation]

### Procurement of Iron-ore by MMTC from Madhya Pradesh

2. SHRI BUDHSEN PATEL . Will the Minister of COMMERCE be pleased to state:

(a) the total quantity of iron-ore procured by the Metals and Minerals Trading Corporation from its mines in Madhya Pradesh during the Eighth Five Year Plan, mines-wise, year-wise;

(b) whether there is any need to augment the quantity of iron-ore from these mines for export purpose; and

(c) if so, the steps taken by the MMTC in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) The details of mines-wise, year-wise quantities of iron ore procured by MMTC from mines in MP during the Eighth Five Year Plan period are furnished below:

( In lakh tonnes)

	Kirandul		Bacheli		Total
	Lumps	Fines	Lumps	Fines	
1992-93	19.77	1.08	13.41	7.99	42.25
1993-94	19.14	3.21	10.32	10.33	43.00
1994-95	21.56	2.07	4.95	12.52	41.10
1995-96	18.60	1.30	7.15	10.35	37.40
1996-97 (Upto Jan.'97)	12.56	1.78	5.28	11.06	30.68

(b) Iron ore from Bailadila mines has adequate demand in the international market but due to pressures of domestic demand, export of this ore is regulated through quantitative ceilings fixed by the Govt.

(c) Does not arise.

[English]

### Smuggling of Gold

3. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state:

(a) whether the Enforcement Directorate(ED) claims to have detected a new route for gold smuggling from the Common Wealth of Independent States countries following the arrest of two persons in the Capital on charges of Foreign Exchange Regulation Act (FERA) violation;

(b) if so, the outcome of the investigation made in this case; and

(c) the preventive measures taken to meet the situation?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) Investigations are at a preliminary stage.

(c) A constant vigil is maintained to keep a check on such illegal activities.

### Assistance for Sericulture

4. SHRI BAJU BAN RIYAN : Will the Minister of TEXTILES be pleased to state:

(a) whether a proposal to provide assistance to Tripura for development of sericulture in the State is under con-

sideration of the Union Government, and

(b) if so, the assistance likely to be provided during the current financial year for the purpose?

THE MINISTER OF TEXTILES (SHRI R. L. JALAPPA) (a) and (b). No, Sir. However, Tripura is one of the States covered under the Action Plan for North-Eastern States for development of sericulture, being implemented by the Central Silk Board (CSB). Under the Action Plan, an outlay of Rs. 6.36 crores has been kept for Tripura, of which the CSB's share is Rs. 1.81 crores with the balance to be met by the state. The provision for the current financial year is Rs. 0.73 crores.

#### **HDFC Bank Public Issue**

5. SHRI JAI PRAKASH (HARDOI) Will the Minister of FINANCE be pleased to state

(a) whether the income-tax department investigated the details of allotment in the HDFC Bank public issue which were heavily over subscribed and bulk of the applications were through Stockinvest which were to be accompanied by applications from individuals only.

(b) if so, whether the income-tax department has since completed its investigation by now and if so, the details of the irregularities found therein; and

(c) whether any irregularity in the use of stockinvest facility has also been found and if so, the names of the bank which issued the stockinvest and the details of those who were issued stockinvest?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) and (b) Yes Sir, information has been received by the Income Tax Department that certain irregularities have been committed in the subscription through stock invests in the HDFC Bank public issue. These are under investigation. The investigations are not yet complete.

(c) The Securities and Exchange Board of India (SEBI) has found subscription through fake/bogus stock invests in certain public issues. Reserve Bank of India has also found certain irregularities in the use of stock invests facilities by Bank of Rajasthan, Indus Ind Bank Ltd, Vysya Bank, HDFC Bank Ltd., Bank of Madura Ltd., Global Trust Bank LTD., State Bank of Saurashtra and Indian Bank. Fake stock invests were found to be issued by certain banks to M/s Trendline Finance Ltd, Prachi Leasing & Finance Ltd., Harihar Chemicals Ltd., Swarshilp Properties Ltd., Ell Fashions Ltd., Dwarkesh Finance Ltd., Venus Floriculture Ltd., Delicious Investment & Finance Ltd., Vikas Spinning and Weaving Mills Ltd.

#### **Small and Medium Industry in Sikkim**

6. SHRI BHIM PRASAD DAHAL : Will the Minister of INDUSTRY be pleased to state

(a) the number of small and medium industries established in Sikkim since its merger into Republic of India,

(b) whether State Government has requested to help and rejuvenation of small scale industries;

(c) if so, the details thereof;

(d) whether the Union Government propose to establish small or medium industries in Sikkim under Public Sector in near future; and

(e) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) (a) 294 small scale industries and 6 medium scale industries have been set up in Sikkim since its merger into Republic of India

(b) to (e) Information is being collected and will be laid on the table of the House

#### **Banks Services for Customers**

7. SHRI A. G. S. RAM BABU Will the Minister of FINANCE be pleased to state

(a) whether nationalised banks render service to customers on the pattern of the foreign banks;

(b) if not, the reasons therefor; and

(c) the steps proposed to be taken by the Government to make nationalised banks more consumerable and profitable oriented?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) (a) and (b) Improvement of customer services is an area to which nationalised banks are giving attention on a continuing basis. Having regard to their network of branches spread throughout the country as contrasted with the limited presence of foreign banks in metropolitan areas as well as the different levels of application of technology in both these categories of banks, comparisons would not be appropriate. Further the nationalised banks provide a wide variety of services to all classes of customers.

(c) The Goiporia Committee which was constituted by the Reserve Bank of India had made a number of recommendations to improve customer service in the Banking Industry. The continuing implementation of these recommendations is aimed at providing better customer service by nationalised banks. The most significant among a number of steps taken to increase the profitability of nationalised banks is a concerted effort to reduce NPAs by better credit appraisal as well as by improving post-lending supervision.

[Translation]

#### **Dugdha Washery Plant No. 1**

8. SHRI R. L. P. VERMA Will the Minister of COAL be pleased to state

(a) whether thousands of labourers have rendered jobless due to sudden closure of Dugdha Washery Plant No. 1 of Bihar; and